307 Twenty Ninth Report

MARCH 6, 1987 Resl. Re : Economic Reforms 308

Amendment made :

Page 1, line 1, -

for "Thirty-seventh" substitute—"Thirtyeighth" (1)

(SHRI RAJESH PILOT)

MR. DEPUTY SPEAKER : The question is :

> "That the Enacting Formula. as amended, stand part of the Bill."

The motion was adopted

"The Enacting Formula, as amended, was added to the Bill

'The Title was added to the Bill

SHRI RAJESH PILOT : I beg to move :

"That the Bill, as amended, be passed."

MR. DEPUTY SPEAKER : The question is :

"That the Bill, as amended, be passed."

The motion was adopted

15.30 brs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

Twenty Ninth Report

[English]

SHRI NANDLAL CHOUDHARY (Sagar) : I beg to move :

> "That this House do agree with the Twenty-Ninth Report of the Committee on Private Members' Bills and Resolutions Presented to the House on the 4th March, 1987."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Twenty-Ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4th March, 1987".

The motion was adopted

15.31 hrs.

RESOLUTION RE : ECONOMIC -POLICIES—CONTD.

[English]

MR. DEPUTY-SPEAKER : The House will now take up further discussion on the Resolution moved by Shri Bhattam Srirama Murty on the 28th November, 1986. Shri Harish Rawat to continue.

[Translation]

SHRI HARISH RAWAT (Almora) : Mr. Speaker, Sir, if certain things of the Resolution had not have a political motive, then it would have been easier for a person like me to extend support to it. I am not concerned about whatever the hon. Member has stated with political intentions. I want to concentrate only on those points which are connected with our economic system, especially our industrial policy. It would have been appropriate if the Resolution had been addressed to our hon. Minister of Industries, because almost all the issues are connected with our Industrial Policy Resolution. I think the hon. Minister of Planning can reply to the main points. But the details to which the hon. Member wanted to draw the attention of the Government should be replied to by the hon. Minister of Industries. We have agreed that the basic principles should be Growth, Social Justice, Equality and Equal Distribution of Wealth. It has not only been provided in our Constitution, but it is also the aim of our nation. I am not saying that our